

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.103- IA/274(AHM)2023
ITEM No.104- IA/187(AHM)2023
ITEM No.105- IA/870(AHM)2022
in
CP(IB) 759 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Zielem Industries Pvt Ltd
V/s
Sintex-BAPL Ltd

.....Applicant

.....Respondent

Order delivered on: 07/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

Mr. Saurabh Soparkar, Sr. Advocate, along with Mr. Keyur Gandhi, Mr. Raheel Patel and Mr. Aalay Shah, Advocates for the Applicant/RP in IA/187(AHM)2023

Mr. Navin Pahwa, Sr. Advocate along with Mr. M.N. Marfatia, Advocate for the Resolution Applicant.

Mr. Pratik Thakkar, Advocate for the Financial Creditor

Mr. Arjun Sheth, Advocate.

Mr. Jeet Bhatt, Advocate for the Applicant in IA/274(AHM) 2023 and IA/870(AHM)2022

Mr. Divyanshu Jain, Advocate, for the RP in IA/274(AHM) 2023 and IA/870(AHM)2022

Mr. Deep Roy and Tarak Damani, Advocates for the CoC

ORDER

IA/274(AHM)2023 is filed by Machino Polymers Ltd. seeking directions to the Resolution Professional to consider its claim in entirety. Ld. Counsel appearing for the RP seeks some time to file reply. It is to be filed within two weeks by giving copy to the other side.

List IA/274(AHM)2023 and IA/870(AHM)2022 on 26.04.2023

IA/187(AHM)2023

Heard Ld. Sr. Counsel for the Resolution Professional and Ld. Sr. Counsel for the Resolution Applicant also.

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Notice is served to the Jurisdictional Principal Commissioner of Income Tax Department. Ms. Maithili D. Mehta, Ld. Counsel appeared on behalf of the Income Tax Department and Stamp Authorities. She seeks some time to make submissions regarding applicability of Section 79 of the Income Tax Act and also relating to Stamp Authorities.

We direct the parties to file affidavit by Friday, i.e., 10.03.2023, if they wish, on all these points.

IA/187(AHM)2023 stands adjourned to 13.03.2023 for hearing on the queries raised by this Adjudicating Authority by order dated 28.02.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)